

- (2) Pre-entry test should be introduced for admission to the Lady Hardinge Medical College from this year and 50% seats should be reserved for Delhi students and the rest 50% for candidates from the other States.
- (3) The merit list for admission to All India Institute of Medical Sciences New Delhi, should be based on the results of the Pre-entry test. No weightage should be given to the previous academic record of the students because the standards of the Universities are not uniform.
- (4) Seats in Maulana Azad Medical College, Lady Hardinge Medical College and All India Institute of Medical Sciences New Delhi, should be increased to accommodate students who have passed Pre-medical examination from Delhi University.

(c) It has already been decided to increase admissions at Lady Hardinge Medical College by 10 seats and all these seats have been earmarked for Delhi students apart from 10 already reserved for them. It is further proposed to raise the annual admission capacity of the Maulana Azad Medical College and the Lady Hardinge Medical College. The matter is under consideration of the University of Delhi. The University of Delhi have, however, not found it feasible to start a second shift in Maulana Azad Medical College.

As regards the holding of a Pre-entry test to the Lady Hardinge Medical College it not be finalised by the Delhi University in time this year; but it will be pursued with the Delhi University again. The other point is under consideration of the Government.

REDUCTION IN PRICES IN LIQUID AMMONIA SUPPLIED BY IRAN

1115. SHRI SALIL KUMAR GANGAULI :

SHRI A. P. CHATTERJEE :

SHRI MONORANJAN ROY :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether the Iranian Government have refused to reduce the price of liquid ammonia supplied for use of the fertilizer factories in India;

(b) if so, what is the price now charged by Iran;

(c) what is the ruling international price; and

(d) whether the Government of Kuwait has agreed to supply liquid ammonia for use in the Trombay fertilizer at 75 cents less than the price demanded by the Iranian Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) :

(a) No. During the course of negotiation with the Indian Petro-chemical company of Iran, the Fertilizer Corporation of India have been able to secure reduction in the price of ammonia for the use of fertilizer plants in India.

(b) to (d) Government have approved the Fertilizer Corporation of India purchasing one million tonnes ammonia from the National Petro-chemicals Company of Iran and 5,00,000 tonnes of ammonia from the Petro-chemical Industries Company of Kuwait during the period from 1972 to 1978. It is not in public interest to disclose the price at which the Corporation will purchase the ammonia from Iran and Kuwait. As far as it is known, there is no international price for ammonia.

IRREGULARITIES IN SUPPLIES PRODUCTS-EXPORTS BY FOREIGN OIL COMPANIES

1116. SHRI A. P. CHATTERJEE :

SHRI MONORANJAN ROY :

SHRI SALIL KUMAR GANGAULI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether many irregularities have come to light in the handling of supplies and exports of oil products by the foreign oil companies in India; and

(b) if so, what steps Government propose to take to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) :

(a) No.

(b) Does not arise.